2991 Oral Answers

DR. K. L. RAO; The Konch Beli Dam Project was dropped because of a number of reasons. The project is very costly and there are the difficult engineering features. Secondly, it submerges valuable land of Himachal Pradesh and Uttar Pradesh.

ZONAL PLAN FOR SOME COLONIES ON THE OLD ROHTAK ROAD IN DELHI

*431. SHRI P. L. KUREEL *URF* TAL.TB; Will the Minister of HEALTH be pleased to refer to the reply given to Starred Question No. 206 in the Rajya Sabha on 1st May, 1&63 and ttate:

(a) whether the Zonal Plan for the area comprising colonies of Tulsi Nagar, Inder Lok and Anand Nagar on the Old Rohtak Road, Delhi has since been finalised;

(b) if so, whether there is any area In these colonie_s proposed to be brought under the Green Belt along the Najafgarh Drain;

(c) if the answer to part (b) above be in the affirmative, what is the extent of that area and the purpose for which it is proposed to be included in the Green Belt;

(d) the number of built-up houses and plots which will b_e affected by this Belt; and

(e) the steps Government propose to take to release those houses and plots and by when they are likely to be released?

THE MINISTER OF HEALTH (DR. SUBHILA NAYAR): (a) No, Sir.

(b) to (e). Do not arise.

. *432. [The questioner (Shri N. M. Lingam) was absent. For answer, vide col. 3009 infra.]

BHA] to Questions 2992 KRISHNA-GODAVARI RIVER WATERS DISPUTE

•433. SHRI B. D. KHOBARAGADE: Will the Minister of IRRIGATION AND-POWER be pleased to state:

(a) whether it 13 a fact that Maharashtra Government have proposed that the dispute about Krishna-Godavari waters be referred to arbitration; and

(b) if so, what is the reaction of Government to this proposal?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Yes, Sir.

(b) The Government of India feel that the matter is capable of being settled by negotiations.

SHRI B. D. KHOBARAGADE: May I know whether it is a fact that efforts have been made in the past to negotiate this dispute, and we have noticed that the Government have not been successful? If so, how long the Government is going to wait so that this dispute could be settled through negotiations?

DR. K. L. RAO: Our recent experience has been that most of these river disputes are being settled through negotiation very successfully, and we hope that similar success will be achieved in this case also. Also we-are waiting for data regarding the availability of water from Godavari to be diverted into Krishna. Those investigations are in progress and as soon as some information is obtained in this respect I hop_e further steps will be taken in this regard.

SHRI B. D. KHOBARAGADE: There are conflicting views of different State Governments. If so, how long would it take for the Central Government to come to some decision?

DR. K. L. RAO: .1 have already stated that while the Government's view was expressed by the Minister of Irri-